

SCHEDULE I FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

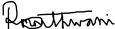
**FOR THE ATTENTION OF THE STAKEHOLDERS OF
FRIGORTEC INDIA PRIVATE LIMITED**

1	Name Of Corporate Person	FRIGORTEC INDIA PRIVATE LIMITED
2	Date Of Incorporation Of Corporate Person	17th July, 2012
3	Authority Under Which Corporate Person Is Incorporated / Registered	RoC-Pune
4	Corporate Identity Number / Limited Liability Identity Number Of Corporate Person	U29300PN2012FTC144076
5	Address Of The Registered Office And Principal Office (if Any) Of Corporate Person	Lunkad Sky Cruise, B-Wing, Survey No. 210/3, Viman Nagar, Pune 411014 Maharashtra, India
6	Liquidation Commencement Date Of Corporate Person	22nd February, 2021
7	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	Rakesh Maganlal Nathwani, G-504, Mystique Moods, Behind Symbiosis College, Vimannagar, Pune 411014. Maharashtra, India rmnfft@gmail.com, 9503006408 IBBI/IPA-001/IP-P02058/2020-2021/13190 Correspondence email : frigotecvl@gmail.com
8	Last Date For Submission Of Claims	Within 30 days from the Liquidation Commencement Date

Notice is hereby given that **FrigorTec India Private Limited, Pune** has commenced voluntary liquidation on **22nd February, 2021**.

The stakeholders of **FrigorTec India Private Limited** are hereby called upon to submit a proof of their claims, on or before **24th March, 2021**, to the liquidator at the address mentioned against item 7. Forms for claims are available on the website of Insolvency & Bankruptcy Board of India - www.ibbi.gov.in/home/downloads

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.


Place : Pune

Date : 23rd Feb., 2021

Rakesh Nathwani, Insolvency Professional
Liquidator for **Frigortec India Private Limited**
Regn no.: IBBI/IPA-001/IP-P02058/2020-2021/13190

M/s. JEWEL METALS PVT. LTD. 145, Kika Street, Gwalior, Mumbai-400 004.	MR. SEVANTILAL M. MORAKHIA Shree Bhuvan, 5 th Floor, 209, S. V. P. Road, Mumbai-400 004.
MR. SEVANTILAL M. MORAKHIA Shree Bhuvan, 5 th Floor, 209, S. V. P. Road, Mumbai-400 004.	MR. SEVANTILAL M. MORAKHIA 72/74, Kika Street, Gwalior, Mumbai-400 004.
MR. SHRIPAL RASIKLAL MORAKHIA, Shree Bhuvan, 5 th Floor, S. V. P. Road, Mumbai-400 004.	Shri Pankaj kantilal MORAKHIA, Shree Bhuvan, 5 th Floor, 289, S. V. P. Road, Mumbai-400 004.
M/s. JEWEL METALS PVT. LTD. 145/149, Old GDC, Volaid Industrial Estate, Gwalior, Dist. Valsad-396 035.	MR. SHRIPAL RASIKLAL MORAKHIA Shree Bhuvan, 5 th Floor, S. V. P. Road, Mumbai-400 004.
SMT. KANTABEN RASIKLAL MORAKHIA Legal heir of late Shri. Rastool M. Morakhia Shree Bhuvan, 5 th Floor, S. V. P. Road, Mumbai-400 004.	BHARAT RASIKLAL MORAKHIA Legal heir of late Shri. Rastool M. Morakhia Shree Bhuvan, 5 th Floor, S. V. P. Road, Mumbai-400 004.
MR. SEVANTILAL M. MORAKHIA HUF Shree Bhuvan, 5 th Floor, 289, S. V. P. Road, Mumbai-400 004.	

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Rakesh Nathwani, Insolvency Professional
Liquidator for **FrigorTec India Private Limited**
Reg.no.: IBBI/INP-010/P-IP-0205/20-2021/3190

Place : Pune
Date : 23rd Feb, 2021

Place : Pune

Notice is hereby given that **FrigorTec India Private Limited**, Pune has commenced voluntary liquidation on 22nd February, 2021.

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Rakesh Nathwani, Insolvency Professional
Liquidator for **FrigorTec India Private Limited**
Reg.no.: IBBI/INP-010/P-02058/2020-2021/3190

Place : Pune
Date : 23rd Feb, 2021

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19/04/2019

Notice is hereby given that FrigoTec India Private Limited, a company incorporated under the Companies Act, 1956, has commenced voluntary liquidation on 22nd February, 2021.

The stakeholders of FrigoTec India Private Limited are hereby or submit a proof of their claims, on or before 24th March, 2021, to the liquidator mentioned against item 7. Forms for claims are available on the website of Insolvency & Bankruptcy Board of India - www.ibbi.gov.in/publicdomain.

The financial creditors shall submit their proof of claims by electronic means. All other stakeholders may submit the proof of claims in person, by post or by courier. Submission of false or misleading proofs of claim shall attract penal consequences.

**Rakesh Nathwani, Insolvency PR
Liquidator for FrigoTec India Private Limited**